

Notice

Learned Counsel for the parties may please note that the following cases pertaining to NIA and NIC will be taken up in the Permanent Lok Adalat on 06.01.2016 in the High Court, Allahabad at 3:00 P.M.

Court No. 37

At 3:00 P.M.

NIC & NIA

S.N.	F.A.F.O. NO.	Parties Name	Appellant	Respondent
1.	4069/2011	New India Assurance Company Ltd. Vs Manisha Devi and others	Saral Srivastava	Janardan Mishra
2.	3515/ 2006	The New India Assurance Company Vs Satendra Kumar Sharma and others	A.K. Shukla	
3.	2071/ 2006	The New India Assurance Company Vs Smt. Manju Devi and others	S.K. Mehrotra	Anil Kumar Aditya
4.	148/2001	New India Assurance Company Ltd. Vs Smt. Preeti Sharma and others	Pankaj Bhatia	A.S. Chauhan, Sanjai Kumar
5.	161/2001	New India Assurance Company Ltd. Vs Shri Vishnu Bhagwan Shukla and others	Satish Chaturvedi	
6.	4049/2011	New India Assurance Company Ltd. Vs Julfikar and others	Vinay Khare	V.P. Mishra
7.	4109/2011	New India Assurance Company Ltd. Vs Smt. Manju Devi and others	Rakesh Bahadur	S.S. Tripathi
8.	9/2001	New India Assurance Company Ltd. Vs Beni Prasad and others	Amresh Sinha	R.N. Gupta & S. Mohan
9.	10/2001	New India Assurance Company Ltd. Vs Rajendra Yadav and others	Vinay Khare	Piyush Mishra
10.	106/2001	New India Assurance Company Ltd. Vs Shri Saiyatuddin and others	Nripendra Mishra	S.C. Dwidi M.C. Dwivedi
11.	105/2001	New India Assurance Company Ltd. Vs Smt. Shiv Rati and others	Nripendra Mishra	S.C. Dwidi M.C. Dwivedi
12.	122/2001	New India Assurance Company Ltd. Vs Hanuman Prasad and others	Vinay Khare	Lal Prabhakar Singh
13.	4163/2011	New India Assurance Company Ltd Vs Ram Vijai Singh & anothers	Vinod Swarup	P.K.Sinha
14.	2139/2005	New India Assurance Company Ltd Vs Mohd Irfan & anothers	S.K. Mehrotra	M.A. Mishra
15.	1708/2010	New India Assurance Company Ltd Vs Smt. Jhuraila Devi & anothers	Rakesh Bahadur	Shaswat Shukla

16.	605/2001	New India Assurance Company Ltd Vs Smt. Rekha Rani Chakrawarti & anothers	Rakesh Bahadur	Yogesh Kumar Sinha
17.	2520/2005	New India Assurance Company Ltd Vs Dr. Abdul Hafeez & anothers	Saurabh Srivastava	Anurag Jauhari
18.	84/2001	New India Assurance Company Ltd Vs Naim Ahmad & anothers	S.K. Mehrotra	B.B. Paul
19.	3199/2008	New India Assurance Company Ltd Vs Smt. Munni Devi and others	B.C. Naik	Rishikesh Tripathi
20.	800/2001	New India Assurance Company Ltd Vs Subedar Pal and others	Rakesh Bahadur	Ram Chandra Yadav
21.	15/2008	New India Assurance Company Ltd Vs Smt. Zubeda and others	V.C. Dixit	K.K. Arora
22.	886/2001	New India Assurance Company Ltd Vs Sanjay Kumar Rathi and others	S.K. Mehrotra	Y.S. Bahora
23.	4094/2011	New India Assurance Company Ltd. Vs Ram Sewak and others	Vipul Kumar	M.P. Mishra
24.	1532/2011	New India Assurance Company Ltd. Vs Rajendra Prasad and others	A.K. Shukla	A.K. Srivastava
25.	25/2005	New India Assurance Company Ltd. Vs Km. Veenus Singh and others	S.C. Srivastava	S.C. Kesharwani
26.	3515/2006	New India Assurance Company Vs Vikram Singh and another	Brijesh Chandra Naik	Dr. K.P. Bajpai
27.	428/2006	National Insurance Co. Ltd. Vs Smt. Razia Begum and others	Saral Srivastava	Awadh Kumar Mishra
28.	1939/2009	National Insurance Co. Ltd. Vs Rashmi Saxena & Others	A.C. Nigam	Sanjay Singh & A. N. Singh
29.	1373/2004	National Insurance Co. Ltd. Vs Babu Ram & Others	Arvind Kumar	-----
30.	1205/2012	National Insurance Co. Ltd. Vs Smt. Taramati Devi & Others	A.C. Nigam	Anil Kumar Pandey
31.	36/2007	National Insurance Co. Ltd. Vs Smt. Prakashi & Others	Vinay Khare	Suresh Singh
32.	688/1996	National Insurance Co. Ltd. Vs Smt. Rati & Others	K.S. Amist	Raj Karan Yadav
33.	594/1996	National Insurance Co. Ltd. Vs Abhishank & another	M.S. Haq & Arvind Kumar	Vashisth Tiwari

34.	745/1996	National Insurance Co. Ltd. Vs Dr. Jitendra Kumar Saxena & Others	K.S. Amist	Anurag Jauhari
35.	2608/2012	National Insurance Company Vs Smt. Sarawati Devi and others	V.A.Ansari	R.O.V.S. Chauhan
36.	2192/2012	National Insurance Company Vs Smt. Geena Devi and others	V.K.Birla	S.P.Giri
37.	585/1998	National Insurance Company Vs Nasim Ahmad and others	S.K.Mehrotra	S.N.Singh
38.	1860/2006	National Insurance Company Vs Prem SinghYadavand others	Saral Srivastava	K.B.Singh
39.	1414/2000	National Insurance Company Vs Krishna BahadurTiwariand others	K.S.Amist	S.K.Mishra
40.	1672/2006	National Insurance Company Vs Jagat Singh and others	Arvind Kumar	S.K.Tiwari
41.	892/2008	National Insurance Company Ltd. Vs Mohammad Intizar Khan and another	M.S. Haq	Lal Chandra Sahu
42.	746/1998	National Insurance Company Ltd. Vs Ram Sewak and others	K.S. Amist	M.C. Chaturvedi
43.	748/1998	National Insurance Company Ltd. Vs Smt. Bhoori and others	K.S. Amist	M.C. Chaturvedi
44.	742/1998	National Insurance Company Ltd. Vs Gyan Singh and others	K.S. Amist	M.C. Chaturvedi
45.	2243/2005	National Insurance Company Ltd. Vs Vivek Sharma alias Boby and another	K.S. Amsiht	V.P. Mihsra
46.	(630)/2005	National Insurance Company Ltd. Vs Ashok Kumar & others	Ashok Kumar Srivastava	Sujeet Kumar
47.	649/2011	Smt. Geeta Dev and others Vs P.L.Loharia and others	O.P. Lohia	I.P. Singh
48.	(1312)/11	National Insurance Company Ltd. Vs Smt. Krishna and others	A.K. Sinha	R.P. Singh
49.	1704/2008	National Insurance Company Ltd. Vs Shri Mishri Lal and others	Amit Manohar	V.C. Dixit
50.	215/2004	National Insurance Company Ltd. Vs Lallan alias Thaku Dayal Singh and others	A.K. Srivastava	Rajeev Chaddha, S.C. Dwivedi

Sd/-
(Mayank Kumar Jain, HJS)
Registrar (S/A)/Secretary,
High Court Legal Services Committee,
High Court Allahabad